

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 7923 OF 2010
BEFORE THE REGISTRAR M.K. HANJURA

GAJANAN SAMADHAN LANDE

Appellant (s)

VERSUS

SANJAY SHYAMRAO DHOTRE

Respondent(s)

(With prayer for interim relief and office report)

Date: 05/04/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Prashant R. Dahat, Adv.
Mr. Vishal Jogdand, Adv.
Dr. Kailash Chand, Adv.

For Respondent(s)

Mr. Bhakti Vardhan Singh, Adv.
Ms. Ruchi Kohli, Adv.

UPON hearing counsel the Court made the following

O R D E R

Learned counsel for the appellant and learned
counsel for the respondent No.1 are present.

Learned counsel for the appellant has already filed
the statement of case.

Learned counsel for the respondent has stated that
he has already received the copies of the statement of case.
He is directed to file the statement of case within a period
of 35 days.

List again on 5.7.2011.

(M.K.HANJURA)
REGISTRAR